

**FORM G****INVITATION FOR EXPRESSION OF INTEREST (EOI) FOR**

**Nirmal Lifestyle (Kalyan) Private Limited** operating in Real Estate Sector at Mumbai  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Nirmal Lifestyle (Kalyan) Private Limited CIN: U70101MH2007PTC169388
2.	Address of the registered office	NIRMAL LIFESTYLE, OPP. NIRMAL NAGAR, LBS MARG, MULUND (W), MUMBAI- 400080
3.	URL of website	<a href="https://cirp.nirmalkalyan.com/">https://cirp.nirmalkalyan.com/</a>
4.	Details of place where majority of fixed assets are located	Kalyan, Maharashtra
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Under determination (Refer Note 1)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing at: eoi.nlkpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	<a href="https://cirp.nirmalkalyan.com/">https://cirp.nirmalkalyan.com/</a> or Details can be sought by emailing at: eoi.nlkpl@gmail.com
10.	Last date for receipt of expression of interest	26 April 2023
11.	Date of issue of provisional list of prospective resolution applicants	28 April 2023
12.	Last date for submission of objections to provisional list	3 May 2023
13.	Process email ID to submit EOI	eoi.nlkpl@gmail.com

**Note 1:** Confirmation of number of employees/workmen is under verification since employment contracts from the erstwhile management of the corporate debtor are yet to be received.

**Note 2:** The timelines specified above can be modified by the committee of creditors in its sole and absolute discretion subject to the overall timelines prescribed under the Insolvency and Bankruptcy Code, 2016

Sd/-

Shailendra Ajmera

IP Registration No. IBBI/IPA-001/IP-P00304/2017-2018/10568

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For Nirmal Lifestyle (Kalyan) Private Limited

**Date: 05/04/2023****Place: Mumbai**